

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
CP No. 93/241-242/PB/2023

IN THE MATTER OF:

Rahul Trehan ... Applicant/Petitioner
Vs
KSN Tours Private Limited ... Respondent

Order under Section 213, 241(1), 242(4) of the Companies Act, 2013.

Order delivered on 18.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None
For the Respondent : Mr. Abhishek Sharma, Adv. for R-1 to 4.

ORDER

CA-05/2024

Today, when the matter was called, neither the Appicant nor his counsel entered an appearance.

Ld. Counsel Mr. Abhishek Sharma for the respondent no. 1 to 4 appeared through VC.

List the matter for dismissal **on 04.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)